

MR. CHAIRMAN: (SHRI JASWANT SINGH): The question is:

"That leave be granted to introduce a Bill further to amend the Railway Protection Force Act, 1957."

The Motion was adopted

SHRI P. R. KUMARAMANGALAM: I introduce the Bill.

15.41 1/2 hrs.

AGRICULTURAL TRANSPLANTATION
WORKERS WELFARE BILL*

[*English*]

SHRI KUSUMA KRISHNA MURTHY (Amalapuram): I beg to move for leave to introduce a Bill to regulate and improve the service conditions and to provide for the welfare of agricultural transplantation workers.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to regulate and improve the service conditions and to provide for the welfare of agricultural transplantation workers."

The Motion was adopted

SHRI KUSUMA KRISHNA MURTHY: I introduce the Bill.

15.42 hrs.

ONE-FAMILY ONE-POST (IN GOVERNMENT SERVICE) BILL*

[*English*]

SHRI K. RAMAMURTHY (Krishnagiri): I beg to move for leave to introduce a Bill to provide for appointment of only one member of a family in public services and posts in

connection with the affairs of the Union.

MR. CHAIRMAN: the question is:

"That leave be granted to introduce a Bill to provide for appointment of only one member of a family in public services and posts in connection with the affairs of the Union."

The Motion was adopted

SHRI K. RAMAMURTHY: I introduce the Bill.

15.42 1/2 hrs.

IMPORT AND EXPORT TRADE BILL*

[*English*]

SHRI K. RAMAMURTHY: I beg to move for leave to introduce a Bill to provide for the taking over of the import and export trade by the Central Government or an agency set up for that purpose.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the taking over of the import and export trade by the Central Government or an agency set up for that purpose."

The Motion was adopted

SHRI K. RAMAMURTHY: I introduce the Bill.

15.42 2/3 hrs.

PUBLIC OFFICES (FIXATION OF PUBLIC HOLIDAYS AND WORKING HOURS) BILL.*

[*English*]

SHRI K. RAMAMURTHY (Krishnagiri): I beg to move for leave to introduce a Bill to

*Published on the Gazette of India, Extraordinary, Part II Section 2, dated 22. 12.90.

[Sh. K. Ramamurthy]

provide for the fixation of public holiday and working hours for public offices.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the fixation of public holiday and working hours for public offices."

The Motion was adopted

SHRI K. RAMAMURTHY: I introduce the Bill.

15.43 hrs.

NATIONAL HIGHWAYS (AMENDMENT)
BILL*

[Amendment of section 5]

[English]

SHRI K. RAMAMURTHY (Krishnagiri): I beg to move for leave to introduce a Bill further to amend the National Highways Act, 1956.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the National Highways Act, 1956."

The Motion was adopted

SRI K. RAMAMURTHY: I introduce the Bill.

15.43 1/2 hrs.

MEDICAL TERMINATION OF PREG-
NANCY (AMENDMENT) BILL*

(Amendment of Sections 3 and 4)

[English]

SHRIMATI JAYAWANTI NAVIN-CHANDRA MEHTA (Bombay Northeast): I beg to move for leave to introduce a Bill to amend the Medical Termination of Pregnancy Act, 1971.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Medical Termination of Pregnancy Act, 1971."

The Motion was adopted

SHRIMATI JAYAWANTI NAVIN-CHANDRA MEHTA: I introduce the Bill.

15.44 hrs.

HIGH COURT AT MADRAS (ESTABLISH-
MENT OF A PERMANENT BENCH AT
MADURAI) BILL*

[English]

SHRI A. G. S. RAM BABU (Madurai): I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court at Madras at Madurai.

The Motion was adopted

SHRI A. G. S. RAM BABU: I introduce the Bill.

15.44 1/2 hrs.

ABOLITION OF BEGGING BILL*

[English]

SHRI KUSUMA KRISHNA MURTHY (Amalapuram): I beg to move for leave to introduce a Bill to provide for ablation of